

and English versions) published in Notification No. G.S.R. 543 (E) in Gazette of India dated the 3rd June, 1987 together with an explanatory note under section 14A of the Aircraft Act, 1934. [Placed in Library. See No. LT-4817/87]

- (2) A statement (Hindi and English versions) (i) correcting the reply given on 5 March, 1987 to Unstarred Question No. 1520 by Shri C. Madhav Reddy and others regarding Bus services from airports and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-4818/87]

Statements Correcting Answers to USQ No. 1907 dated 9.3.87 Re. minimum wage for Agricultural and Construction Workers and giving Reasons for delay in Correcting the Reply

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 9 March, 1987 to Unstarred Question No. 1907 by Shri Parasram Bhardwaj and others regarding minimum wages for agricultural and construction workers and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-4819/87]

Review on and Annual Report of Goa Meat Complex Ltd. for 1985-86

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): On behalf of Shri Yogendra Makwana I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) A statement regarding Review by the Government on the working of the Goa Meat Complex Limited, for the year 1985-86.
- (2) Annual Report of the Goa Meat Complex Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4820/87]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sittings held on the 21st August, 1987."

[English]

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL AS PASSED BY
RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table the Representation of the People (Amendment) Bill, 1987, as passed by Rajya Sabha.